

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 98 of 2013

Dated : 10th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity
Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1

ORDER

At the request of the learned counsel for the appellant, post the matter for further hearing on **28th March, 2014**.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member